



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Judicial Administration Section) Civil Secretariat,**  
Jammu/Srinagar

Subject:- Visit of Hon'ble Mr. Justice Sanjeev Kumar, Judge High Court of J&K to participate in the workshop on Counter Terrorism, at Washington (USA) from September 10 to 14 September 2018.

**GOVERNMENT ORDER NO: 4665 -LD (A) OF 2018**  
**D A T E D : 28 - 08 - 2018**

Subject to the clearance by Ministry of External Affairs and Ministry of Home Affairs, sanction is hereby accorded to the deputation of Hon'ble Mr. Justice Sanjeev Kumar, Judge, J&K High Court to Washington (USA) from September 10-09-2018 to 14-09-2018 to participate in the workshop on Counter Terrorism, being organized in collaboration with (FJC) Federal Judicial Centre and the CEELI Institute.

By order of the Government of Jammu and Kashmir.

Sd/-  
**(Abdul Majid Bhat)**  
**Secretary to Government**  
Dated: 28 - 08 - 2018.

No: LD(A) 2018/51  
Copy to the:-

1. Principal Secretary to the Hon'ble Governor Jammu and Kashmir.
2. Commissioner/Secretary to Government, General Administration Department.
3. Registrar General, J&K High Court, Jammu with the request to ensure necessary clearances, if any required from Government of India with regard to foreign travel.
4. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
5. Private Secretary to Chief Secretary for information of the Chief Secretary.
6. Incharge, Web Site.
7. Government Order file
8. Concerned file.

*(Ashish Gupta)*  
**(Ashish Gupta)**  
Deputy Legal Remembrancer

*28/08/18*  
*23/09*